

**GOVERNMENT OF INDIA
MINISTRY OF YOUTH AFFAIRS & SPORTS
(DEPARTMENT OF SPORTS)**

**LOK SABHA
UNSTARRED QUESTION NO. 1766
TO BE ANSWERED ON 20-12-2018**

NATIONAL SPORTS UNIVERSITY BILL

1766. SHRI FEROZE VARUN GANDHI:

Will the Minister of YOUTH AFFAIRS AND SPORTS be pleased to state:

- (a) the present status of the National Sports University Bill;**
- (b) whether the Government proposes to introduce another Bill for the sports university and if so, the details thereof;**
- (c) whether the Government proposes to cut the budget of the Ministry by 22 per cent and if so, the details thereof;**
- (d) the financial implications of the Khelo India 2019 edition; and**
- (e) whether the budgetary crunch is going to impact the Khelo India scheme and if so, the measures being taken by the Government to offset the same?**

**ANSWER
THE MINISTER OF STATE (INDEPENDENT CHARGE)
FOR YOUTH AFFAIRS AND SPORTS
[COL. RAJYAVARDHAN RATHORE (RETD.)]**

(a): National Sports University Bill, introduced in Lok Sabha on 10.8.2017, was considered and passed in the Parliament during Monsoon Session 2018. National Sports University Act 2018 was promulgated on 17.08.2018.

(b) No, Madam, as National Sports University Act 2018 has already been promulgated on 17.8.2018.

(c): Review of budget allocation follows a prescribed procedure. Budget allocation for the Ministry of Youth Affairs & Sports was discussed in the Ministry of Finance and it has informed that the change in budgetary

allocation can be effected only after intimating the Parliament at the time of Budget presentation or through supplementary Demands for Grants. However, no final decision in this regard has been taken and communicated yet.

(d): For the Khelo India Youth Games 2019, scheduled to be held in Maharashtra from 9th - 20th January 2019, budget of Rs. 40.71 crore has been estimated as the share of Government of India.

(e): No, Madam.
